NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 27.03.2019 NOTICE

Take notice that the following matters listed on 28.03.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 78 of 2019 in Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey- MCA
2.	Comp. App. (AT) (Ins) No. 243 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) With	VijayendraPratapSingh	Honey Satpal-RP Sasham Babbar
3.	Comp. App. (AT) (Ins) No. 244 of 2018	Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal
4.	Comp. App. (AT) (Ins) No. 245 of 2018	ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal-RP Sasham Babbar
5.	Comp. App. (AT) (Ins) No. 249 of 2018	State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. With	R.P. Kapur	Honey Satpal-RP Shweta Bharti (R- IFCI)
6.	Comp. App. (AT) (Ins) No. 276 of 2018	Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Tarun Mehta	Honey Satpal
7.	Comp. App. (AT) (Ins) No. 301 of 2018	Axis Bank Ltd. Vs. Anuj Jam (Resolution Professional for Jaypee Infratech Ltd) with	VijayendraPratap Singh	Honey Satpal-RP Sasham Babbar
8.	Comp. App. (AT) (Ins) No. 331 of 2018	Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	DivyanshuGoyal	Honey Satpal
9.	Comp. App. (AT) (Ins) No. 343 of 2018	United Bank of India Vs.	Rajiv S. Roy	Honey Satpal Shipra Shukla-R26

		Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors.		
		with		
10.	Comp. App. (AT)	Central Bank of India	Jaswinder Singh	Honey Satpal
10.	(Ins) No. 348 of	Vs.	vas winder singn	
	2018	Anuj Jain		
11	2010	with		
	Comp App (AT)	Standard Chartered Bank	Parag Maini	Honey Satpal
11.	Comp. App. (AT)	Vs.	Parag Maiiii	Honey Satpai
	(Ins) No. 349 of			
	2018	Anuj Jain		
	(AT)	with	M M	II
12.	Comp. App. (AT) (Ins) No. 353 of 2018	ICICI Bank Ltd.	Manu Nair	Honey Satpal Sasham Babbar
	(IIIS) INO. 555 OI 2018	Vs.		Sashani Daddar
		Anuj Jain, R.P. of Jaypee		
		Infratech Ltd.		
		With		
13.	Comp. App. (AT)	UCO Bank	Abhijet Roy	Honey Satpal,
	(Ins) No. 370 of 2018	Vs.		Divyanshu
		AnujJain,R.P. of		Goyal(R-23)
		JaypeeInfratech Ltd. & Ors.		Jaswinder Singh
		With		R26
14.	Comp. App. (AT)	The KarurVysya Bank (P) Ltd.	RekhaAnand	Honey Satpal
	(Ins) No. 374 of	Vs.		
	2018	Anuj Jain, R.P. of Jaypee		
		Infratech Ltd.		
		with		
15.	Comp. App. (AT)	L & T Infrastructure Finance	Varun Singh	Honey Satpal
	(Ins) No. 376 of 2018	Company Ltd.	8	
		Vs.		
		Anuj Jain, R.P. for		
		JaypeeInfratech Ltd.		
		With		
16.	Comp. App. (AT)	Central Bank of India	Jaswinder Singh	Honey Satpal
10.	(Ins) No. 411 of	Vs.	Juswinger Singi	Troney Surpur
	2018	Anuj Jain, R.P. of		
	2010	JaypeeInfratech Ltd.		
		with		
17.	Comp App (AT)	Canara Bank	Rajiv S. Roy	Honey Satpal
1/.	Comp. App. (AT)	Vs.	Kajiv S. Kuy	Tioney Satpai
	(Ins) No. 424 of			
	2018	Anuj Jain, R.P. of		
		JaypeeInfratech Ltd. & Ors.		
10	Comm. A (A.T.)	With	C	II C 1
18.	Comp. App. (AT)	Karnataka Bank Ltd.	Sanjay Bajaj	Honey Satpal
	(Ins) No. 436 of 2018	Vs.		
		Anuj Jain, R.P. of Jaypee		
		Infratech Ltd.		
		With		
19.	Comp. App. (AT)	IFCI Ltd.	Shweta Bharti	Honey Satpal
	(Ins) No. 458 of 2018	Vs.		
	(", "		i	
		Anuj Jain, R.P. of Jaypee		
		Anuj Jain, R.P. of Jaypee Infratech Ltd.		
20.	Comp. App. (AT)	Infratech Ltd.	Rajiv S. Roy	Honey Satpal

		Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors.		
		With		
21.	Comp. App. (AT) (Ins) No. 511 of 2018	Jammu & Kashmir Bank Vs.	Prareek Khaitan	Honey Satpal
		Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors.		
		With		
22.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs.	Abhimanyu Chopra	Honey Satpal
		Anuj Jain, R.P. of Jaypee Infratech Ltd.		
23.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produc Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	Zoheb Hossain-CCI Nisha Kaur Uberoi Gautam Chawla-R2 Abhijeet Sinha-R4
24.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel BirsaPvt Ltd &ors	Purti Marwaha	Krishanu Ray

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